

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. C.P.(IB)-1139/(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Kataria Infrastructure Corporation

V/s.

Manas Vyapar Private Limited.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **22.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/